

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 235 OF 2017**

**Dated: 24<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s. Brahmani Thermal Power Private Ltd. .... Appellant(s)  
Vs.  
M/s Power Grid Corporation of India Ltd. & .... Respondent(s)  
Ors.**

Counsel for the Appellant(s) : Mr. Ambus Dixit  
Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1

**ORDER**

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 09.05.2018 after serving copy on the other side.

List the matter on **31.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*